

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 4465
TO BE ANSWERED ON 20TH MARCH, 2020**

NATIONAL COMMISSION OF INDIAN MEDICINE

4465. SADHVI PRAGYA SINGH THAKUR:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the National Commission of Indian Medicine has not included Naturopathy system in medical system, if so, the reasons therefor;
- (b) whether proposal to include Naturopathy is lying pending with the Government, if so, the details thereof and if not, the reasons therefor; and
- (c) the time by which it is likely to be included?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a) to (c): Yoga and Naturopathy is not included in the National Commission for Indian System of Medicine Bill, 2019 as the Yoga and Naturopathy are drugless systems and the rights and privileges of Yoga and Naturopathy professionals are different from the Indian Systems of Medicine.

Further, to regulate the education in Yoga and Naturopathy, the Ministry has established Yoga Certification Board (YCB) to regulate the education of Yoga in the Country and has formed a Naturopathy Certification Board to regulate the education of Naturopathy in the Country.

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